ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

DELHI.

REGN. NO. OA 755/86

Dated: 8.12.86

O. P. Sharma Shri

Applicant

Vs.

Shri V.B.Agrawal, Regional Manager, CSD, Delhi Cantt.

Respondent

Mr. Justice K. Madhava Reddy, Chairman Coram: Mr. Kaushal Kumar, Member

For the Applicant

Shri K.M.Sharma, counsel.

For the Respondent

--- Shri M.L. Verma, counsel.

(Judgement of the Bench delivered by Mr.Justice K. Madhava Reddy, Chairman)

In this application transfer order dated 3.9.1986 was called in question. This application was filed on 23.9.1986 was admitted on 26.9.1986 and the impugned order was stayed. It is now reported by the counsel for both the parties that the impugned order has since been cancelled. As the relief claimed by the applicant has been granted., nothing remains to be adjudicated. The application has, therefore, become infructuous and is accordingly dismissed. Ordered accordingly.

Kaushal Kumar) Member 8.12.86 (K. Madhava Reddy) Chairman 8.12.86